

1	2	3	4	5	6	7
25.	West Bengal	1971.02	976.31	888.25	353900	353900
26.	A & N Islands	3.39	1.68	NR	600	NR
27.	Chandigarh	7.26	3.59	NR	1300	NR
28.	D & N Haveli	1.73	0.85	0.23	300	300
29.	Daman & Diu	1.18	0.52	0.44	200	86
30.	NCT Delhi	105.69	52.4	NR	19000	NR
31.	Lakshadweep	0.64	0.30	NR	100	NR
32.	Pondicherry	8.35	4.16	NR	1500	NR
	Total	29706.01	21760.61	9811.1	5335600	2269162

**Assistance for Hospitals**

4736. PROF. PREM SINGH CHANDUMAJRA:  
DR. MAHADEEPAK SINGH SHAKYA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the hospitals equipped with the latest medical facilities are being set up in various regions of the country by the major companies;

(b) if so, whether the Government have provided assistance in the setting up of these hospitals;

(c) if so, the details thereof;

(d) the total amount spent by the Government as a result of financial assistance provided during the last three years and the current financial year;

(e) whether these hospitals have made provisions to help the weaker sections of the society; and

(f) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (f) The information is being collected and will be laid on the table of the House.

[English]

**Funds for Modernisation of Ports**

4737. SHRI PRADIP BHATTACHARYA:  
SHRI JAGAT VIR SINGH DRONA:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government have drawn up major plans to modernise ports through private participation;

(b) if so, the details thereof;

(c) the number of private companies that have come forward for this venture alongwith terms and conditions;

(d) the time by which these private companies are likely to implement the modernisation job;

(e) the total funds sanctioned and utilised for the modernisation of ports in the country during the last three years; and

(f) the funds now Government propose to invest in the development of ports during the current financial years?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) and (b) In keeping with the liberalisation policy of the Government of India, the Port Sector has been opened up for private participation in certain identified areas namely, various cargo handling terminals, like container terminals, bulk terminals, General cargo berths, warehousing and storage facilities, tugs, pilotage, crantage services, dry docking facilities and ship repair.

(c) A number of private companies have come forward for private sector participation. The terms and conditions vary depending on the project. A list of firms whose schemes/projects have been approved is given in the enclosed Statement.

(d) Generally private companies complete the implementation of private sector investment projects in 2-3 years.

(e) During the last 3 years, 1993-94 to 1995-96, an aggregate outlay of Rs. 1740.27 crores was provided for development/modernisation of Major Ports, in the country. As against this, the actual expenditure has been around Rs. 1010.79 crores.

(f) During 1996-97, an outlay of Rs. 576.60 crores has been provided for development of Major Ports.

#### STATEMENT

#### STATEMENT SHOWING SCHEMES/PROJECTS WHICH HAVE BEEN SANCTIONED FOR PRIVATE SECTOR PARTICIPATION

Name of the private firm	Scheme/Project
<b>Leasing of Existing Berths/Assests of the Port</b>	
1. M/s Geepee Corporation	Leasing of berths No. 6 at Kandla Port for handling bulk and break bulk cargos.
2. M/s Bengal Tiger Lines	Long term berth reservation agreement.
3. M/s American President Lines	Agreement for use of berth No. 1, Indira Dock Complex, Bombay Port. [The agreement has since ceased].
4. M/s Chokhani Shipyard (Bengal) Limited	Leasing of NS Dry Dock 1 and 2 with adjacent lands and wet berths for setting up of ship repair facilities at Calcutta Port [Calcutta Port Trust has taken back the facility due to default by the firm].
<b>Creation of Fresh Berths</b>	
5. M/s Reliance	Construction of Asia Bulk Terminal Off Goa Coast [has since backed out]
<b>Creation of Storage Facilities/Warehouses</b>	
6. M/s SPIC	Leasing of land for storage and despatch of LPG in Tuticorin Port.
7. M/s Suraj Agro Private Ltd.	Leasing of land for creation of storage facilities for non-hazardous liquid bulk cargo at Madras Port.
8. M/s Ganesh Benzoplast Ltd.	Leasing of land for creation of storage facilities for 'B' and 'C' liquid chemicals.

Name of the private firm	Scheme/Project
9. M/s Hindustan Organic Chemicals Ltd.	Leasing of land for creation of storage facilities for class 'B' and 'C' liquid chemicals.
10. M/s. Tinna Oils & Chemicals Limited	Leasing of Transit Shed at Visakhapatnam Port for setting up mechanical cargo handling facilities.
<b>Creation of Dock and Ship Repair Facilities</b>	
11. M/s Western India Shipyard Limited	Setting up a floating dry dock and ship repair facilities at Mormugao Port.
12. M/s Chowkhani International Limited	Setting up of ship repair facilities at Madras Port.

[*Translation*]

#### L.M.P. Course

4738. SHRI RAJESH RANJAN *alias* PAPPU YADAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is an acute shortage of trained doctors in proportion to the population in the country;

(b) whether earlier Licenciate Medical Practitioner (L.M.P.) course was available under which it was possible to get the training with lesser finance and in shorter time;

(c) if so, when and why this course of public utility was discontinued;

(d) whether the Government propose to re-introduce the short term course like LMP to make available trained doctors in the rural areas in place of quacks; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) As per information available doctor population ratio comes to about 1:2200. However, taking into account the availability of registered medical practioners from other systems of medicine like Ayurveda, Homoeopathy and Unani etc. numbering to 5.6 lakhs, ratio comes to about 1:950. This figures compares favourably with a number of developing and other middle group countries of the world.

(b) and (c) The Licenciate Medical Course has been discontinued from 22nd January, 1980 by the Medical Council of India with the aproval of the Central Government.

(d) No, Sir.

(e) Does not arise in view of reply given at (a) above.